

level of Sub Area/Area/Corps.

[English]

- (f) Review and discussion of outstanding objections by the Controllers of Defence Accounts with Command Headquarters.

[Translation]

**Propellant Factory In Sagar,  
Madhya Pradesh**

5222. SHRI NANDLAL CHOUDHARY: Will the Minister of DEFENCE be pleased to state:

(a) the action still remains to be taken in regard to finalising the setting up of the proposed Propellant Factory in Sagar district of Madhya Pradesh;

(b) the time by which this factory is likely to be set up in Sagar district; and

(c) the likely cost of this factory and the names of the machines or equipments to be manufactured in it?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). No decision has yet been taken on the site for the location of the proposed Propellant Factory. The recommendations of the Site Selection Committee are being examined. It is not possible to indicate the time frame within which final decision on the location would be taken.

(c) The details of the Project cost etc. will be known only after preparation and approval of the Detailed Project Report.

**Import of Viscose Fibre**

5223. SHRIC.K. KUPPUSWAMY: Will the Minister of TEXTILES be pleased to state:

(a) the quantum of viscose fibre imported during the year 1986-87 and during the current year upto June, 1987;

(b) the number of import concession licence for viscose fibre given to Textile Mills and names of the same; and

(c) the percentage of import of viscose fibre as compared to 1985-86 with 1986-87?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) According to available information, the import of viscose staple fibre during 1986-87 and during 1987-88 (April to June) was as under:-

<i>Year</i>	<i>Imports (Tonnes)</i>
1986-87	2218
1987-88 (April to June)	305

(b) No concessional licence for import of viscose fibre has been issued so far by this Ministry.

(c) As per information available, imports of viscose staple fibre have decreased during 1986-87 by more than 85% as compared to 1985-86.

**Sanctioned Strength of IFS**

5224. PROF. NARAIN CHAND PARASHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the sanctioned strength of the Indian Foreign Service as on the 1st April, 1987;

(b) the number of posts which are lying vacant at present; and

(c) the ratio of the posts of Indian Foreign Service filled up annually through promotions to that filled by direct recruitment during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) 577, including reserves.

(b) 21.

(c) Does not apply as there is no direct recruitment to the Indian Foreign Service except in the Junior Scale. Posts at all other levels are filled through promotions. Promotions from IFS (B) to the Indian Foreign Service are only at the Senior Scale level at which there is no direct recruitment.

#### **Tobacco Buyings of STC**

5225. SHRI V. SOBHANADREESWARA RAO: Will the Minister of COMMERCE be pleased to state:

(a) the quantity of Tobacco bought by the State Trading Corporation of India (STC) as on 30 June, 1987;

(b) the tobacco purchased by STC during the last three years, year-wise; and

(c) the steps being taken to dispose of these stocks by way of exports to other countries as well as by way of sale to domestic cigarette manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) State Trading Corporation

of India (STC) purchased about 1978 tonnes of different farm grades of tobacco of 1987 crop.

(b) No purchases of tobacco were made by STC during 1984, 1985 and 1986.

(c) STC has finalised 2 contracts this year for 1987 crop for a total quantity of 632 MT of exportable grades of tobacco. Efforts are being made to sell balance processed stock.

#### **Master Plan on Tourism for A.P.**

5226. SHRI V. TULSIRAM: Will the Minister of TOURISM be pleased to state:

(a) whether Government of Andhra Pradesh has prepared a Master Plan on tourism for the State and submitted to Union Government for consideration;

(b) if so, the details thereof;

(c) the details of financial assistance sought by the State Government and the extent to which Union Government have agreed to provide the same; and

(d) the extent to which such a master plan will attract tourists in the State?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Does not arise.

(c) During 1987-88, the Government of Andhra Pradesh has forwarded the following proposals to the Central Ministry of Tourism for financial assistance:-